

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.8-IA/1151(AHM)2024 in IA 694 of 2020  
in  
**CP(IB) 473 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

SVM Cera Pvt Ltd

.....Applicant

V/s

Gangotri Glazed Tiles Pvt Ltd

.....Respondent

**Order delivered on: 26/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Kuldeep adesara, Adv.

For the Respondent :

**ORDER**

**IA/1151(AHM)2024 in IA 694 of 2020**

This application is filed by the Liquidator for placing on record the 15<sup>th</sup> progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 1151 of 2024 stands disposed of.

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**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**